NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/180/2016

NAME OF THE PETITIONER(S)

: A.K. Mansoor

NAME OF THE RESPONDENT(S)

others

: M/s Indo - Asian News Channel Private Limited & 3

UNDER SECTION

S.No. NAME (IN CAPITAL)

: 397/398

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Am. Sindhowan

Counter perboner

ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner prayed for time to file a memo in relation to the order passed by NCLAT for impleading R7. Time is enlarged at request. Put up on 13.02.2018.

(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc